

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.10/66/AMR/2022		66	Annapurna Broadcasting Private Limited Vs. The Regional Director, MCA, Hyderabad & another
	Ivn.P/1/2022	Rule 11 of NCLT Rules	Murali Krishnam Raju (Proposed R3) Vs. Annapurna Broadcasting Private Limited & 2 others

ORDER

For hearing, list the matter on 10.04.2023.

Ivn.P/1/2022:

Mr.K.Sathakarni, Counsel for the Intervene Petitioner present. Mr.Varun Ambati, Counsel for the Respondent present.

At request of counsel for the intervene petitioner for hearing, list the matter on 10.04.2023 as a last chance.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**